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RAJYA SABHA

Wednesday, 21st August 1957

The House met at eleven of the clock, MR. CHAIRMAN in the Chair

ORAL ANSWERS TO QUESTIONS

*132 and *133. [Withdrawn.]

CHARGES OF CORRUPTION AGAINST THE CHAIRMAN OF DAMODAR VALLEY CORPORATION

- *134. SHRI M. VALIULLA: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether Government's attention has been drawn to a note published in the "Hindu" of Madras on the 25th June, 1957 under the heading "Damo-dor Valley Corporation" regarding the inability pleaded by the Government of West Bengal to take steps against the Chairman of the Damodar Valley Corporation on the ground that the Damodar Valley Corporation Act was a Central Act; and
- (b) whether the Union Government propose to take steps against the Chairman of the Damodar Valley Corporation on charges of corruption; and if not, why not?

THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): (a) Yes, Sir.

(b) No, Sir. On the facts before them, the Government feel that the charges are lacking in substance

SHRI M. VALIULLA: Was there any enquiry made into those charges and if so, by whom.

SHRI S. K. PATIL: An enquiry was made departmentally. I personally looked into the matter and whatever material was available was put before me. On the basis of that, I came to the conclusion that the charges lacked in substance.

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SHRI M. VALIULLA: Were not there enough charges to take action against the officer. There was an allegation that he travelled in a particular way and claimed higher charges.

SHRI S. K. PATIL: There were a number of charges in the newspaper columns and we took even them and went into them thoroughly. Even they utterly lacked in substance

SHRI M. VALIULLA: Wasn't there an allegation that he travelled in the Tata Airlines and claimed 1-1/3 fare.

SHRI S. K. PATIL: I have replied to that in the other House and have also made an explanation. There was no substance in that. This is a thing which is normally done by the P.A. and when he detected the mistake, it was remedied. Surely that is not a mistak*.

SHRI SONUSING DHANSING PATIL: Is the Chairman an official or a non-official?

SHRI S. K. PATIL: He is the Chairman of the Corporation appointed by Government.

रेडियो सिक्तय आइसोटोगों की सहायता से स्रोती पर गवेषणा

- *१३५. श्री नवाब सिंह चौहान : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :
- (क) ग्रव तक रेडियो सिकय ग्राइसोटोपों की सहायता से खेती करने की विधि पर कहां तक गवेषणा हो चुकी है ग्रीर यह कब तक पूर्ण हो जायेगी;
- (ख) इस प्रणाली से किस प्रकार लाभ होने की सम्भावना है ?